Most Urgent/Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

CIRCULAR

In compliance of the directions of the Ld. Principal District & Sessions Judge (HQs), Delhi, a copy of letter no. 2940-2952/DHC/Gaz.IB/G-2/SC-Judgment/2025 dated 28.05.2025, along with the copy of Judgment dated 24.03.2025, passed by Hon'ble Supreme Court of India in Civil Appeal No. 4311 of 2025 [Arising out of SLP (Civil) No. 3324 of 2015], titled as "Yerikala Sunkalamma & Anr. Vs. State of Andhra Pradesh, Department of Revenue & Ors.", received from Hon'ble High Court of Delhi, New Delhi has been uploaded on the official website i.e. <u>delhidistrictcourts.nic.in</u>.

Therefore, it is requested to kindly peruse the above said Judgment from the official website for kind information & necessary compliance.

(Anuj Agarwal) Officer-in Charge, Genl. Branch, (C) Addl. Sessions Judge (Spl. FTC)-02, Tis Hazari Courts, Delh

Encls. As above

6.

No. 3440-37 500 No. 3440-37 Genl.(C)/HCS/THC/2025

Dated, Delhi per IIIN one

Copy to : -

- 1. All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts, Delhi.
- 2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
- 3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
- 4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
- 5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no. DJA/Dir.(Acd)/2019/4306 dated 06.08.2019.

Dealing Assistant, R&I Branch for uploading the same on LAYERS.

For uploading the same on Centralized Website through LAYERS.

Officer-in Charge, Genl. Branch, (C) Addl. Sessions Judge (Spl. FTC)-02, Tis Hazari Courts, Delhin

IN THE HIGH COURT OF DELHIAT NEW DELHI		
2940-	2952	THE FY FR FY FY
No	/DHC/Gaz.IB/G-2/SC-Judgment/2025	हाका एवं पत्र अग्रे Dated: 2.8.05.2025
From :	•	1436 at
3	The Registrar General,	信: 1019 JUN 2025 3)
	High Court of Delhi,	
	New Delhi.	
Го		
		Du Star
1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.		
2	. The Principal District & Sessions Judg	e (South-West), Dwarka Courts Complex, New
	Delhi.	
3.	3. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.	
1.21		

- 4. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
- 5. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
- 6. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
- 7. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
- 8. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
- 9. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
- 10. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
- 11. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
- 12. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
- 13. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.
- Sub: Judgment dated 24.03.2025 passed by Hon'ble Supreme Court of India in Civil Appeal No. 4311 of 2025 [Arising out of SLP(Civil) No. 3324 of 2015] titled as "Yerikala Sunkalamma & Anr. vs. State of Andhra Pradesh, Department of Revenue & Ors."

Sir/Madam,

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I am directed to forward herwith a copy of Judgment dated 24.03.2025 passed by Hon'ble Supreme Court of India in Civil Appeal No. 4311 of 2025 [Arising out of SLP(Civil) No. 3324 of 2015] titled as "Yerikala Sunkalamma & Anr. vs. State of Andhra Pradesh, Department of Revenue & Ors.", and to request you to circulate the same amongst all the Judicial Officers working under your respective control for information and necessary compliance.

Yours faithfully,

(Vinay Sharma) Deputy Registrar (Gazette-IB) For Registrar General.

Encl: As above.

Q. Dest (HOLS)